

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4904  
ANSWERED ON:24.08.2000  
PROBE THE SALE OF ATF TO PRIVATE AIRLINES  
VINAY KUMAR SORAKE

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether public sector oil companies have allowed credit in the sale of Aviation Turbine Fuel (ATF) to private airlines without checking the credit worthiness of the airlines;
- (b) if so, the dues outstanding against these private airlines;
- (c) whether most of these airlines are now defunct;
- (d) whether any investigation is proposed to be launched to probe the collusion of the officers of the oil companies with the airlines;  
and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e) :- As per the available information the outstanding dues on account of sale of Aviation Turbine Fuel (ATF) to private airlines by public sector oil marketing companies is Rs.40.89 crores (approximately). Central Bureau of Investigation (CBI) has initiated a preliminary enquiry on the issues of non-recovery of dues from private domestic airlines and international airlines.